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SLP(Crl.)No. 4328 OF 2003
ITEM No.201

Court No. 2

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 4328/2003

(From the judgement and order dated 21/07/2003 in MCRLC 1433/03
of The HIGH COURT OF M.P AT GWALIOR)

AJAY PATODIA

Petitioner (s)

VERSUS

STATE OF M.P.

Respondent (s)

(With Appln(s). for stay and impleadment)
(With Office Report)
(For Final Disposal)

Date : 24/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner (s)

Mr. T.N. Singh,Adv.

For Respondent (s)Mr. Siddhartha Dave, Adv.

Ms. Vibha Datta Makhija, Adv.

Mr. Sushil Kumar Jain, Adv.

Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned by two weeks.

List along with SLP(Crl.)Diary No.20713/2004.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER